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(b) the duration of their stay and the expenditure incurred by the Government of India in each case; and

(c) the names of the other individuals who were treated as State guests during the above period and the expenditure incurred in each case?

The Prime Minister and Minister of External Affairs (Shri Jáwaharlal Nehru): (a) and (b). A statement is attached. [See Appendix IV, annexure No. 63].

(c) A very large number of persons from abroad have visited India during this period. There have been Prime Ministers, other Ministers in Foreign Governments, officials of foreign governments, officials of the United Nations or of the allied organs, trade delegations, goodwill delegations, cultural delegations and the like. From time to time information about these delegations has been placed on the Table of the House. It would involve considerable labour to collect full particulars about all the State guests who have come to Delhi during these three years.

## BAN ON FILMS

## 233 Chaudhri Muhammed Shaffee: Sardar Hukam Singh: Shri Raghunath Singh:

Will the Minister of Information and Broadcasting be pleased to lay on the Table of the House a statement showing:

(a) the number and names of the foreign films whose exhibition in India was banned by Government during the year 1954;

(b) the number of Indian films and their names which were refused certificates for exhibition; and

(c) the number of Indian and foreign films which were ordered to effect certain cuts and then granted certificates? The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 64].

(c)	Indian	 225.
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Foreign ... 248.

GOAN SATYAGRAHIS

234. Shri Raghunath Singh: Shri Bhagwat Jha Azad:

Will the **Prime Minister** beypleased to state:

(a) whether it is a fact that about two hundred satyagrahis were arrested when the second phase of Goan liberation movement was launched by holding no-tax demonstration all over Goa on the 26th January, 1955; and

(b) if so, whether it is also a fact that satyagrahis were flogged by Portuguese and Negro soldiers?

The Prime Minister and Minister of External Affairs (Shri Jawabarlai Nehru): (a) and (b). Since the 26th January, 1955, over 140 persons are reported to have been arrested on suspicion or for offering Satyagraha. Government are aware, despite Portuguese denial, that the Satyagrahis have been harshly treated while in police custody with a view to suppress by force the nationalist movement in the Portuguese Possession.

SUPPLY OF PASSENGER FLATS

235. Shri Tushar Chatterjea: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any contract for the supply of Passenger Flats were placed last year with Messrs. Peoples' Engineering and Motor Works, Limited, Howrah through the Director-General of Supplies and Disposals; and

(b) if so, the term of the contract and the total amount involved therein?

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